

BUSINESS ADVISORY COMMITTEE

THIRD REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 6th August, 1962.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:

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| (1) The Assam Rifles (Amendment) Bill, 1962
(<u>Consideration and passing</u>) | 2 hours |
| (2) The Extradition Bill, 1962
(<u>Consideration and passing</u>) | 4 hours |
| (3) The Hindu Adoptions and Maintenance (Amendment) Bill, 1962
(<u>Consideration and passing</u>) | 3 hours |
| (4) The Christian Marriage and Matrimonial Causes Bill, 1962
(<u>For reference to Joint Committee</u>) | 3½ hours |
| (5) The Specific Relief Bill, 1962
(Consideration and passing)
(<u>For reference to Select Committee</u>) | 3 hours |
| (6) The Administrators-General Bill, 1962
(<u>For reference to Select Committee</u>)
(Consideration and passing) | 3 hours |
| (7) The Land Acquisition (Amendment) Bill, 1962. (To replace Ordinance No. 3 of 1962)
(<u>Consideration and passing</u>) | 4 hours |
| (8) Further discussion on the motion moved by Shri Nath Pai regarding serious short-falls in the targets of the Third Five Year Plan. | 10 hours |
| (9) Discussion on the motion regarding constitution of a Joint Committee on Public Undertakings. | 5 hours |
| (10) Discussion on the Eleventh Report of the Union Public Service Commission for the period 1st April, 1960 to 31st March, 1961. | 5 hours |
| (11) Discussion on the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1960-61. | 6 hours |
| (12) Discussion on the Report of the Scheduled Areas and Scheduled Tribes Commission. | 4 hours |

(13) Discussion on the situation
in Ladakh.

One day hours.

(14) Discussion on power crisis
in Delhi

2 1/2 hours

NEW DELHI,
August 6, 1962
Sravana 15, 1884 (Saka).

Hukam Singh
(HUKAM SINGH);
Speaker.